

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/986(CHE)/2024**

**PETITION NUMBER : CP/IB/895/2019**

**NAME OF THE APPLICANT : Mantharasalam Palanisamy**

**NAME OF THE RESPONDENT(S) : Chandrasekhar Sagutoor & Anr**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016**  
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**ORDER**

Ld. Counsel Ms. S. Akila for the Applicant. Ld. Counsel Mr. Bhagavat Krishnan for R1. Mr. Chandrasekhar Sagutoor, R1 is present in person.

This is an Application seeking extension by SRA to make the payment of the 1<sup>st</sup> instalment under the resolution plan dated 08.08.2023 by 2 weeks.

The Counsel for the Applicant stated that the payment has been made in two instalments and complete payment has been made on 29.04.2024.

The Counsel for the Respondent has no objections.

In view of the above, **IA(IBC)/986(CHE)/2024 is allowed and disposed off.**

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**

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